

RAJYA SABHA

Wednesday, the 24th February, 2016/5th Phalguna, 1937 (Saka)

The House met at eleven of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

सुश्री मायावती (उत्तर प्रदेश): माननीय उपसभापति जी, हमारी पार्टी ने हैदराबाद यूनिवर्सिटी के दलित छात्र ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: No, no. I will, I will ...(Interruptions)... No, no; I will give you a chance. ...(Interruptions)... Let me finish with the ...(Interruptions)... I will give you a chance.

Now, Papers to be laid on the Table. Shri Bandaru Dattatreya.

Statement regarding adoption of the ILO Recommendation No. 204 (R-204)

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Sir, I lay on the Table, a Statement (in English and Hindi) regarding adoption of the ILO Recommendation No. 204 (R-204) concerning Transition from the Informal to the Formal Economy by the International Labour Conference at its 104th Session, held in Geneva from 1st to 13th June, 2015. [Placed in Library. See No. L.T. 4285/16/16]

Report and Accounts (2014-15) of the Rajiv Gandhi National Institute of Youth Development (RGNIYD), Sriperumbudur, Tamil Nadu and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): Sir, on behalf of Shri Sarbananda Sonowal, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Rajiv Gandhi National Institute of Youth Development (RGNIYD), Sriperumbudur, Tamil Nadu, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 4108/16/16]

Report and Accounts (2014-15) of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table:—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 21 and sub-section (4) of Section 18 of the Agricultural and Processed Food Products Export Development Authority Act, 1985:—
 - (a) Annual Report of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, for the year 2014-15.
 - (b) Annual Accounts of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, for the year 2014-15, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Authority.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 4296/16/16]

Notification of the Ministry of Home Affairs

SHRI KIREN RIJJU: Sir, I lay on the Table, under sub-section (3) of Section 22 of the Central Industrial Security Force Act, 1968, a copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 14 (E), dated the 8th January, 2016, publishing the Central Industrial Security Force (Amendment) Rules, 2015.

[Placed in Library. *See* No. L.T. 4114/16/16]

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON FINANCE

DR. MAHENDRA PRASAD (Bihar): Sir, I lay on the Table, a copy (in English and Hindi) of the Twenty-seventh Report of the Department-related Parliamentary Standing Committee on Finance (2015-16) on the subject "Non-Performing Assets (NPAs) of Financial Institutions" of the Ministry of Finance (Department of Financial Services).

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. DEPUTY CHAIRMAN: Hon. Members, I have to inform that the Business Advisory Committee in its meeting held on the 23rd of February, 2016, allotted time for Government Legislative and other Business, as indicated below:—